

Business Standard

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF PANNA PAPER MILLS PRIVATE LIMITED	
1. Name of Corporate Person	PANNA PAPER MILLS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	24/08/1974
3. Authority Under Which Corporate Person is Incorporated / Registered	The Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U21099WB1974PTC029604
5. Address of The Registered office and Principal office (if Any) of Corporate Person	7, Lyons Range, 1st Floor, Room No. 3, Kolkata, West Bengal, India, 700001
6. Liquidation Commencement Date of Corporate Person	04/12/2025
7. Name, Address, Email Address, Telephone Number and The Registration Number of the Liquidator	Swapnil Jain, Poddar Court, 18, Rabindra Sarani, Suite No. 517, Gate No. 2, 5th Floor, Kolkata-700001 swapniljain88@gmail.com, 98300-31124 IBBI/IPA-001/IP-P-02498/2021-2022/13872
8. Last Date for Submission of Claims	03/01/2026
Notice is hereby given that the Panna Paper Mills Private Limited has commenced voluntary liquidation on 04/12/2025. The stakeholders of Panna Paper Mills Private Limited are hereby called upon to submit a proof of their claims, on or before 03/01/2026, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Date: 09/12/2025 Place: Kolkata	
Name and Signature of the Liquidator: Swapnil Jain	

একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ
একদিন
 Website : www.ekdinnews.com
 http://youtube.com/@dailyekdin2165
 Epaper : ekdin-epaper.com

২ জন্ম ও মৃত্যু শংসাপত্রের চাহিদা বাড়ায় নয়া নির্দেশিকা

বিপুল সংখ্যক ভোটারের নাম বাদ পড়ার সম্ভাবনা ২

কলকাতা ৯ ডিসেম্বর ২০২৫ ২২ অগ্রহায়ণ ১৪৩২ মঙ্গলবার উনবিংশ বর্ষ ১৭৮ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 09.12.2025, Vol.19, Issue No. 178, 8 Pages, Price 3.00

ফর্ম এ সাধারণ ঘোষণা	
২০১৭ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ভলান্টারি লিকুইডেশন প্রসেস) রেগুলেশনসের রেগুলেশন ১৪ অধীনে পান্না পেপার মিলস প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য	
১. কর্পোরেট সংস্থার নাম	পান্না পেপার মিলস প্রাইভেট লিমিটেড
২. কর্পোরেট সংস্থার গঠনের তারিখ	২৪.০৮.১৯৭৪
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট সংস্থা সংযুক্ত/নথিভুক্ত	কোম্পানি আইন, ২০১৩
৪. কর্পোরেট সংস্থার কর্পোরেট আইডেন্টিটি নাম্বার/লিমিটেড লায়ালিটি আইডেন্টিটি নাম্বার	U21099WB1974PTC029604
৫. কর্পোরেট সংস্থার রেজিস্টার্ড অফিস এবং মূল অফিস (যদি কিছু থাকে) ঠিকানা	৭, লায়ন্স রেঞ্জ, ২য় তল, রুম নং ৩, কলকাতা, পশ্চিমবঙ্গ, ভারত ৭০০০০১
৬. কর্পোরেট সংস্থার লিকুইডেশন শুরুর তারিখ	০৪/১২/২০২৫
৭. লিকুইডেটরের নাম, ঠিকানা, ইমেল ঠিকানা, টেলিফোন নাম্বার এবং রেজিস্ট্রেশন নাম্বার	স্বপ্নীল জৈন, পোদ্দার কোর্ট, ১৮, রবীন্দ্রসরণি, সুইট নং ৫১৭, গেট নং ২, ৬ষ্ঠ তল, কলকাতা - ৭০০০০১। swapniljain88@gmail.com, ৯৮৩০০৩১১২৪, IBBI/IPA-001/IP-P-02498/2021-2022/13872
৮. দাবি দাখিলের শেষ তারিখ :	০৩.০১.২০২৬
এতদ্বারা বিজ্ঞপিত হচ্ছে পান্না পেপার মিলস প্রাইভেট লিমিটেড ভলান্টারি লিকুইডেশন শুরুর তারিখ ০৪.১২.২০২৫। পান্না পেপার মিলস প্রাইভেট লিমিটেড-এর ক্রেডিটরদেরকে প্রামাণ্য নথি সহ তাদের দাবি ০৩.০১.২০২৬ তারিখের পূর্বে লিকুইডেটরের নিকট ফর্ম নং ৭-এ উল্লিখিত ঠিকানায় পেশ করতে। আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ তাদের দাবি কেবলমাত্র বৈদ্যুতিন মাধ্যমে দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ হাতে হাতে, পোস্ট বা বৈদ্যুতিন মাধ্যমে তাদের দাবি দাখিল করতে পারবেন। মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে। তারিখ : ০৯.১২.২০২৫ স্থান : কলকাতা	
লিকুইডেটরের নাম এবং স্বাক্ষর : স্বপ্নীল জৈন	

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PANNA PAPER MILLS PRIVATE LIMITED

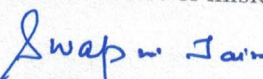
1.	NAME OF CORPORATE PERSON	PANNA PAPER MILLS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/08/1974
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	THE COMPANIES ACT, 2013
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U21099WB1974PTC029604
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	7, LYONS RANGE 1ST FLOOR, ROOM NO-3, KOLKATA, West Bengal, India, 700001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04/12/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SWAPNIL JAIN PODDAR COURT, 18, RABINDRA SARANI SUITE NO. 517, GATE NO. 2, 5TH FLOOR, Kolkata 700001 swapniljain88@gmail.com 98300-31124 IBBI/IPA-001/IP-P-02498/2021-2022/13872
8.	LAST DATE FOR SUBMISSION OF CLAIMS	03/01/2026

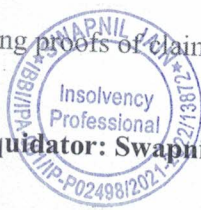
Notice is hereby given that the Panna Paper Mills Private Limited has commenced voluntary liquidation on 04/12/2025.

The stakeholders of Panna Paper Mills Private Limited are hereby called upon to submit a proof of their claims, on or before 03/01/2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Name and Signature of the Liquidator: Swapnil Jain



Date: 09/12/2025

Place: Kolkata